

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:199  
ANSWERED ON:05.08.2013  
FUNDS FOR PLANTATION  
Guddu Shri Premchandra

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government ensures that new plants are planted in place of trees those axed in hill regions;
- (b) if so, the State-wise number of plants planted during the last three years and the current year; and
- (c) the State-wise and year-wise, details of funds spent during the current year?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) The scientific felling of trees is done as per the provisions in the forest working plans of the States and also when diversion of forest land is required under Forest (Conservation) Act, 1980. The tree fellings prescribed in the working plans are followed and assisted by regeneration/plantation of the areas. The trees cut for the diversion purposes are compensated by planting trees on non forest and/or degraded forest land under compensatory afforestation for which funds are also inter-alia provided by Compensatory Afforestation Fund Management and Planning Authority (CAMPA). The number of plants planted by the States is not compiled in the Ministry. However, details of seedlings planted by the States/UTs under the 20 Point Programme is given in the Annexure. Under CAMPA, Rs 1002.7 crores were released to the States/Union Territories during 2012-13 and for the current year, Rs. 308 crores have been released so far to the States of Chhatisgarh (Rs 55 crores), Maharashtra (Rs. 78 crores), Punjab (Rs.21.5 crores), Uttarakhand (Rs.61.5 crores) and Andhra Pradesh (Rs.92 crores) which also include fund for compensatory afforestation.